

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 325/Confdl. /2021
II-6-2/2015

Bilaspur, dated 27 / 03 /2021

Copy of order/endt. no.. 4500/1202/XXI-B/C.G./21 dated 27.03.2021 issued by the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (18) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Shri Jaideep Garg, I Additional District and Sessions Judge, Ambikapur for information and compliance. **He is directed to take charge at his new place of posting on or before 08.04.2021 and send the taking over charge reports to this Registry at the earliest.**
- (21) District & Sessions Judge, Ambikapur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (22) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Janjgir-Champa/Durg/Bilaspur for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) I/c. Registrar (Computerization)/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

Contd....3/-

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- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

Sanjay
27.03.21

(SANJAY KUMAR JAISWAL)
I/C. REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR
RAIPUR (C.G.) 492002**

ORDER

Raipur, dated .03.2021

F.No. /1202/XXI-B/C.G./21. In exercise of the powers conferred by Section 3 (3) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (No. 4 of 2016), the State Government, with the concurrence of Hon'ble the Chief Justice of the High Court of Chhattisgarh, hereby, withdrawing the services of Shri Jaideep Garg, Ist Additional District and Sessions Judge, Ambikapur, member of Higher Judicial Service, from the High Court of Chhattisgarh, places his services under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints him as Judge, Commercial Court (District Level), Nawa Raipur, from the date he assumes charge of his office.

By order and in the name of the
Governor of Chhattisgarh

(Maneesh Kumar Thakur)

Additional Secretary,

Government of Chhattisgarh,

Law and Legislative Affairs Department.

Raipur, dated .03.2021

Endt.No. 4500

/1202/XXI-B/C.G./21

27 MAR 2021

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 289/Confld./2021 Bilaspur, dated 24th March, 2021,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Jaideep Garg, Ist Additional District and Sessions Judge, Ambikapur,
4. Principal Secretary, Hon'ble Chief Minister, Govt of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Chief Minister,
5. Secretary, Government of Chhattisgarh, Finance Department, Mantralaya, Raipur,
6. Principal Secretary, Government of Chhattisgarh, Commerce and Industry Department, Mantralaya, Raipur,
7. Joint Secretary, Office of the Chief Secretary, Mantralaya, Raipur,
8. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
9. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
10. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary), for information and necessary action.

(Namita Minj Bhaskar)

Deputy Secretary,

Government of Chhattisgarh,

Law and Legislative Affairs Department.